

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI**

Company Appeal (AT) No. 351 of 2018

In the matter of:

Rabindra Nath Ghosh & Ors.

....Appellants

Vs.

Jaytarama Cold Storage Pvt. Ltd. & Ors.

....Respondents

Present

For Appellant: Ms. Soumya Dutta, Ms. Shaunak Mitra, Advocates

For Respondent: Mr. Neeraj Kr. Gupta, Advocate for R- 2 & 3.

Mr. Patita Paban, Advocate for R-1,19 & 20.

ORDER

(Virtual Mode)

22.03.2021: Learned Counsel for the Appellant submits that he will take at least one hour, today the Appellant's arguments may not be concluded, therefore, we adjourn the matter.

Let the matter be fixed 'For Hearing' on **20th April, 2021.**

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

SC/RR